## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON \_ O 2 - ロスー マ

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

259/16 APPLICATION NUMBER

: TP109/17 PETITION NUMBER

: PATIL ELECTRIC WORKS PVT, LTD

: KIRLOSKAR ELECTRIC CO. LTD. NAME OF THE PETITIONER (S)

NAME OF THE RESPONDENT (S)

u33 (e) **UNDER SECTION** 

S.NO. NAME (IN CAPITAL) DESIGNATION SIGNATURE

PHONE NUMBER REPRESENTATION BY WHOM

Ramareddy -1 8884501333

Advocat for Petitions - Stoly

Shri Ramareddy, Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 06.03.2017.

MEMBER (J)

MEMBER (T)